

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 136
TO BE ANSWERED ON 04.02.2019
TAMPERING WITH OFFICIAL DETAILS OF EPFO**

136. DR. KIRIT SOMAIYA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of the tampering with official details of EPFO, Bandra, Mumbai and fraud by an imposter;**
- (b) if so, the details thereof;**
- (c) whether the Government has received complaint in this regard from people's representative seeking investigation in the matter; and**
- (d) if so, the details thereof along with the action taken by the Government in the matter so far?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Yes, Madam. It has come to the notice of Regional Office, Employees' Provident Fund Organization (EPFO), Bandra, Mumbai that an imposter had posted his mobile number in "Google Map" against Regional Office, EPFO, Bandra, Mumbai. However, the official details including telephone numbers in EPFO's website have not been tampered with. Further, the said imposter is not an employee of EPFO.

(c) & (d): A police complaint was filed by EPFO with the Cyber Crime Police Station, Bandra Kurla Complex on 01.10.2018 followed by filing of FIR (No. 309/2018) with the Nirmal Nagar Police Station on 10.10.2018. Thereafter, on receipt of complaint from an Hon'ble M.P., the matter has again been referred to the ACP, Cyber Crime Cell, Bandra Kurla Complex for taking appropriate action in the matter followed by a reminder dated 15.01.2019. In the meanwhile, contact details in respect of Regional Office, EPFO, Bandra, Mumbai have been rectified.
